

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 246 OF 2018 & IA No. 1499 OF 2018

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member(electricity)**

In the matter of:

TANGEDCO

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : S. Vallinayagam for A1

Counsel for the Respondent(s) : Deepak Khurana for R2
Ranjitha Ramachandran for R3
Poorva Saigal for R3
Anushree Bardhan for R3
Shubham Arya for R3
Arvind Kumar Dubey for R3
Aashish Anand Bernard for R5
Paramhans for R5

ORDER

At the request of learned counsel for the parties, list this matter on **11.12.2019.**

**S.D. Dubey
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

PR